NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/58/2016

NAME OF THE PETITIONER(S)

: Saraswathi

NAME OF THE RESPONDENT(S)

: Nagabhushanam Precision Engg Industries P Ltd & 7 Ors

UNDER SECTION

: 397/398, 237, 235 & 111A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R SANKARA NARAYANAN COUNSEL FOR Pethoner

ORDER

Shri R Sankaranarayanan, counsel for petitioner present and filed a copy of the order passed by the 1 Additional District Judge (PCR), Thiruchirapalli, in Original Suit No.36/2010 showing a compromise decree. For making the respondents to be present, counsel for petitioner is directed to send a private notice to the respondents and file proof of the same by way of an affidavit by the next date of hearing. Put up on 06.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)